Mp Devashis Panda H.C. Moharatoc Miss. D.R. Mohato

VICE-CHAIRMAN

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T .A./R.A. No	433	199
Houshinesh c	Lairi	Applicant(s)
Vers		
Voin of Dadice	Pothers	Respondent(s

Sr. No.	Date	Order with Signature
	Temperature S	
1.	14.11.91	Issue motice on the question of admission.
		Show cause be filed by 18th December, 1991 and this
		matter may come up on 19th December, 1991 for
		admission. Requisites are said to have been filed.
		Office to verify and issue.
		Vice-Chairman
		Member (Adma.)
2	19.12.91	There is no appearance on the side of the petitioner.
		The case stands dismissed for default. Inform the parties.